

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 41 of 2012

Dated: 9th May, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Puducherry Power Corporation LimitedAppellant (s)
Versus
Joint Electricity Regulatory Commission & Anr.... Respondent (s)**

Counsel for the Appellant (s) : Ms. Swapna Seshadri
Counsel for the Respondent(s) : Mr. Dinesh Kapoor for R.2

ORDER

The learned counsel for the Commission seeks some more time to file the reply. He is directed to file the same on or before 02.07.2012 after serving copy on the other side.

Post the matter for hearing on **12.07.2012**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/mk